

Company: Sol Infotech Pvt. Ltd.

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Date: 08/12/2025

(2024) 06 ITAT CK 0010

Income Tax Appellate Tribunal (Delhi H Bench)

Case No: Income Tax Appeal No. 8542/DEL/2019

ACIT

Vs

Usha Breco Ltd RESPONDENT

Date of Decision: June 4, 2024

Acts Referred:

• Income Tax Rules, 1962 - Rule 46A

• Income Tax Act, 1961 - Section 40A(7), 68, 127, 133(6), 143(3)

Hon'ble Judges: G.S. Pannu, (VP); Anubhav Sharma, J

Bench: Division Bench

Advocate: Sangeeta Sigh, Priyanka Jain, Sapna Bhatia

Final Decision: Dismissed

Judgement